

ITEM NO.6

COURT NO.13

SECTION III-A

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

Civil Appeal No(s). 8170/2018

RAGHUBIR SINGH TANDON (D) THROUGH LRS

Appellant(s)

VERSUS

RANJEET SINGH TANDON (D) THR. LRS. & ORS.

Respondent(s)

IA No. 146320/2023 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 05-02-2024 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL**

**For Appellant(s) Mr. Pramod B. Agarwala, AOR
Mr. Anuj P. Agarwala, Adv.**

**For Respondent(s) Mr. Vipin Kumar, AOR
Mr. K.k.shrivastava, Adv.
Mr. Dharmendra Kumar, Adv.
Mr. Jitendra Kumar, Adv.
Mr. Bharat Lal Soni, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

**Issue notice on the I.A. Nos. 26254/2024 and 26256/2024,
returnable in six weeks, subject to curing the defects.**

**(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS**

**(MATHEW ABRAHAM)
COURT MASTER (NSH)**

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